

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 2**

ITEM No.202  
**CP(IB)/74(AHM)2023**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Imdadali M Momin

.....Applicant

Vs.

Pellucid Lifesciences Private Limited

.....Respondent

**Order delivered on 30/08/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

**PRESENT:**

For the Applicant

:Ms. Kriti Kothari, Ld. Adv. for Mr. Arjun Sheth, Ld. Adv.

For the Respondent

:Mr. Piyush Luktuke, Ld. Adv.

**ORDER**

Learned Counsel, Mr. Piyush Luktuke appears for the Respondent.

Learned Counsel, Ms. Kriti Kothari proxy for Learned Counsel, Mr. Arjun Sheth appears for the Applicant and submits that there is a leave note circulated by the main counsel for adjournment which is not opposed by the counsel for the Respondent.

List for hearing on 26.09.2023

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**